

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL****CENTRAL ZONE BENCH, BHOPAL,****ORIGINAL APPLICATION NO. 34/2026****IN THE MATTER OF:**

**Suo Motu Ratapani Tiger Reserve Ke Buffer Zone Mai Vayu Avam Jal Pradushan Flane Wale Innt Bhaton ko band Karwane Babat” dated 14th November, 2025**

VERSUS

**STATE OF MADHYA PRADESH &ORS.**

**.....RESPONDENTS**

**INDEX**

<b>SR.</b>	<b>PARTICULARS</b>	<b>ANNEXURE</b>	<b>PAGE</b>
1.	Factual and Action Taken Report dated 24.03.2026 in compliance of order dated 12.02.2026		1-5
2.	Photographs taken during the inspection of the committee	<b>I</b>	6-14
3.	Google Earth Imagery	<b>II</b>	15-17
4.	Water Quality Analysis Report from brick kilns in village Nasipur	<b>III</b>	18-19
5.	Ambient Air Quality Monitoring Report from the areas near brick kilns in village Nasipur and Karmai	<b>IV</b>	20-22
6.	Copy of MPPCB Letter dated 10.04.2026	<b>V</b>	23-25

Date: 14.04.2026

Place: Bhopal

**Submitted by MPPCB: -**

**through Counsel**



**Adv. Parul Bhadoria**

**Ph. No.: (+91)-8085977111;**

**Email: parul.bhadoria04@gmail.com**

**FACTUAL AND ACTION TAKEN REPORT****Joint committee Inspection Report in Original Application No. 34/2026**

That, Hon'ble NGT on dated 12.02.2026 in the matter of OA 34/2026 (CZ), Letter Petition Sarpanch Gram Panchayat Bamnai Titled "Ratapani Tiger Reserve Ke Buffer Zone Mai Vayu Avam Jal Pradushan Flane Wale Innt Bhaton ko band Karwane Babat" Dated 14th November, 2025 Vs State of Madhya Pradesh & Ors given following instructions –

1. *The residents of village Panchayat Bamanai, Gram Panchayat, Obedullaganj have sent by registered post a complaint with regard to the violation of Air (Prevention and Control of Pollution)Act,1981 and Water (Prevention and Control of Pollution)Act,1974 in the Ratapani Tiger Reserve and stated as follows:*

***Regarding the closure of brick kilns causing air and water pollution in the buffer zone of Ratapani Tiger Reserve***

*With reference to the above subject, it is submitted that the villages of Nasipur, Bamanai, Karmai, Jaundra, Kukakhau, and Biran, located under Gram Panchayat Bamanai, Barkheda Forest Range, and Dahod Forest Division, Obedullaganj District Raisen, Madhya Pradesh, fall within the buffer zone on the Ratapani Tiger Reserve.*

*These villages have around 15-20 small and large hand-moulded brick kilns, resulting in large-scale illegal brick trade. These kilns are operating illegally on government land, forest land, and along river drains. Excavation carried out for these kilns is causing erosion of river and drain banks. Polluted plastic and other waste materials are being used for firing bricks. The toxic fumes and ash released from these kilns are causing severe air and water pollution, adversely affecting the wildlife of the Ratapani Tiger Reserve.*

*The air and water pollution are also affecting the children, women, men, and domestic animals of the villages located*

*in the buffer zone. Toxic ash from the kilns mixes with rainwater and pollutes nearby water sources, harming wildlife, vegetation, the environment, and the human and domestic animal population of the area.*

2. *It is submitted that the operations of the illegal brick kilns operating in the buffer zone of the Ratapani Tiger Reserve are violating the environmental norms and causing health hazards to the human life, wildlife, flora fauna and the environment.*

-----X-----X-----X-----X

8. *In view of the seriousness of the matter, we constitute a Joint Committee consisting the following members to visit the site and submit the action taken report.*

- i. One representative from the District Collector, Raisen (M.P.)*
- ii. Divisional Forest Officer, Raisen (M.P.)*
- iii. One representative from the State Pollution Control Board, (M.P.)*

-----X-----X-----X-----X

As per the above order of Hon'ble NGT (CZ), a joint committee of following departments are constituted to visit the site and submit factual & action taken report:

<b>Name of Department</b>	<b>Details of representative</b>
One representative from the District Collector, Raisen (M.P.)	SDM, Goharganj, District-Rasien
<i>Divisional Forest Officer, Raisen (M.P.)</i>	SDO, Forest Obedullagnaj, Distt.Raisen
<i>One representative from the State Pollution Control Board, (M.P.)</i>	Regional Office, M.P.Pollution Control Board, Mandideep, District-Rasien

That, in compliance with the order of the Hon'ble National Green Tribunal (NGT) dated 12.02.2026; the Joint Committee reviewed the contents of the said order and deliberated upon the issues raised therein prior to conducting the inspection. Accordingly the joint committee of Shri Chandrashekher Shrivastava, SDM, Tehsil

Goharganj, Shri Mayank Raj , SDO Forest Obedullaganj, District-Rasien, Shri Rajesh patidar, Assistant Engineer, MPPCB Mandideep along with Shri Hemant Sharma, Tehsildar, Tehsil - Goharganj, Smt. Archana Tamrakar, Mining inspector Raisen, Shri Gaurav Sharma, sampler, MPPCB visited the site on dated 09/04/2026.

As per the order dated 12/02/2026 of Hon'ble NGT the committee has visited the villages mentioned in the order. During the inspection, photographs and visual observations were duly recorded. The photographs taken during the inspection are enclosed as **Annexure-I**.

Further, the geographical locations were recorded using a mobile-based application and subsequently plotted on the Google Earth map. The marked Google Earth imagery is enclosed as **Annexure-II**. The observations recorded during the inspection are as follows:

## **A. FIELD OBSERVATIONS:**

In compliance with the directions of the Hon'ble Tribunal, the Joint Committee conducted a site inspection of villages namely Nasipur, Bamanai, Karmai, Jaundra, Kukakhau, and Biran, located under Gram Panchayat Bamanai on dated 09.04.2026 to identify the hand moulded brick kilns. The observations recorded during the inspection are as follows:

1. The team first visited Village Karmai, Tehsil- Obedullaganj. In the village besides Obeduallganj- Rehati road a cluster of hand moulded brick kiln are found located on west side of road. The site is surrounded by road on one side and other sides by agriculture land. The co-ordinate of location are Latitude- 22.927628 Longitude-77.543490. During inspection, in the brick kiln area only labours were present and were involve in the process of manufacturing of bricks. Some of the kilns were found operational by fire charging and light fumes are observed. Water is used only in making paste of soil for Brick manufacturing and no waste water is found generated from the process. The water is extracted from borewell.
2. Then the team proceed on Obedullaganj- Rehati road and take left turn and about 250 meter from main road on village road observed other cluster of hand moulded brick kiln. This cluster is surrounded kaccha road on one side

and agriculture land on the sides. The co-ordinate of location is Latitude-22.921345 Longitude-77.546360. There is a barsati nalla located near this site and during inspection there was no flow in the nalla. During inspection, in the brick kiln area only labours were present and were involve in the process of manufacturing of bricks. Some of the kilns were found operational by fire charging and light fumes are observed. Water used in process is extracted from ground water via borewell. Water sample is collected from nearest hand pump its analysis report is enclosed as **Annexure-III**. As per analysis report the water quality is found within the prescribed limit.

3. Then team further proceed on Obedullaganj- Rehati road and visited village Nasipur and observed two cluster of hand moulded brick kiln on either side of Cement concrete road near village crematory. These cluster of kiln are surrounded by agriculture land. Also on west side of the cluster located one barsati nalla. During inspection, in the brick kiln area only labours were present and were involve in the process of manufacturing of bricks. Some of the kilns were found operational by fire charging and light fumes are observed. Water used in process is extracted from ground water via borewell. The co-ordinate of location are Latitude- 22.911399 Longitude-77.546647. Water sample is collected from tube its analysis report is enclosed as **Annexure-III**. As per analysis report the water quality is found within the prescribed limit.
4. The committee observed that the area is very vast and Brick kilns are scattered in the area at different locations. To identified the Brick kilns in the mentioned villages a details survey of the area is required.
5. Clay is used for manufacturing of brick and excavated from nearby area. It is observed that Coal, Wood, Cow dung cake and agriculture waste are used as fuel in kiln. Mainly the Brick kilns are found located on the land were main raw material clay (yellow soil) is available.
6. Ambient air quality monitoring is done in Village Karmai, and in Village Nasipur on dated 09/04/2026 and 10/04/2026 in the area near the Brick kilns. Analysis report of total 6 samples is enclosed as **Annexure-IV**. As per analysis report the ambient air quality is found within the prescribed limit.

7. The Forest department informed that no brick kiln is located within the forest area and the demarcation of buffer zone of Ratapani Tiger Reserve is under process and not notified.
8. During inspection the committee asked the persons / labours present in the respective Brick kilns for obtaining the information of details of owner of the Brick kilns and the documents related to the land allotment / permission but the labours were not aware.

## **B. ACTION TAKEN**

1. To obtain information of owner of kilns, location, land allotment / permission and details of land use (Forest/ Revenue/ Private) letter were issued by Regional Office, M P Pollution Control Board, Mandideep to SDM office Goharganj, SDO forest office Obedullaganj, and Mining office Rasien on dated 10/0/4/2026. Copy enclosed as **Annexure-V**

## **C. OPINION OF THE JOINT COMMITTEE**

In view of above observations, the matter of collection of details of owner of kilns, its location, land allotment / permission and details of land use (Forest/ Revenue/ Private) is in process therefor the committee humbly submitted that 07 weeks time may be provided for identification of all Brick kiln in the area for further action.



**Mayank Raj**  
Sub-Divisional Officer Forest  
Obedullaganj, Distt. Rasien



**(Chandrashekar Shrivastava)**  
Sub-Divisional Magistrate  
Goharganj, Distt. Rasien



**Rajesh Patidar**  
Assistant Engineer  
RO, MPPCB, Mandideep, Distt. Rasien

Annexure- 01

Photographs of Joint Committee Visit on Dated 09/04/2026









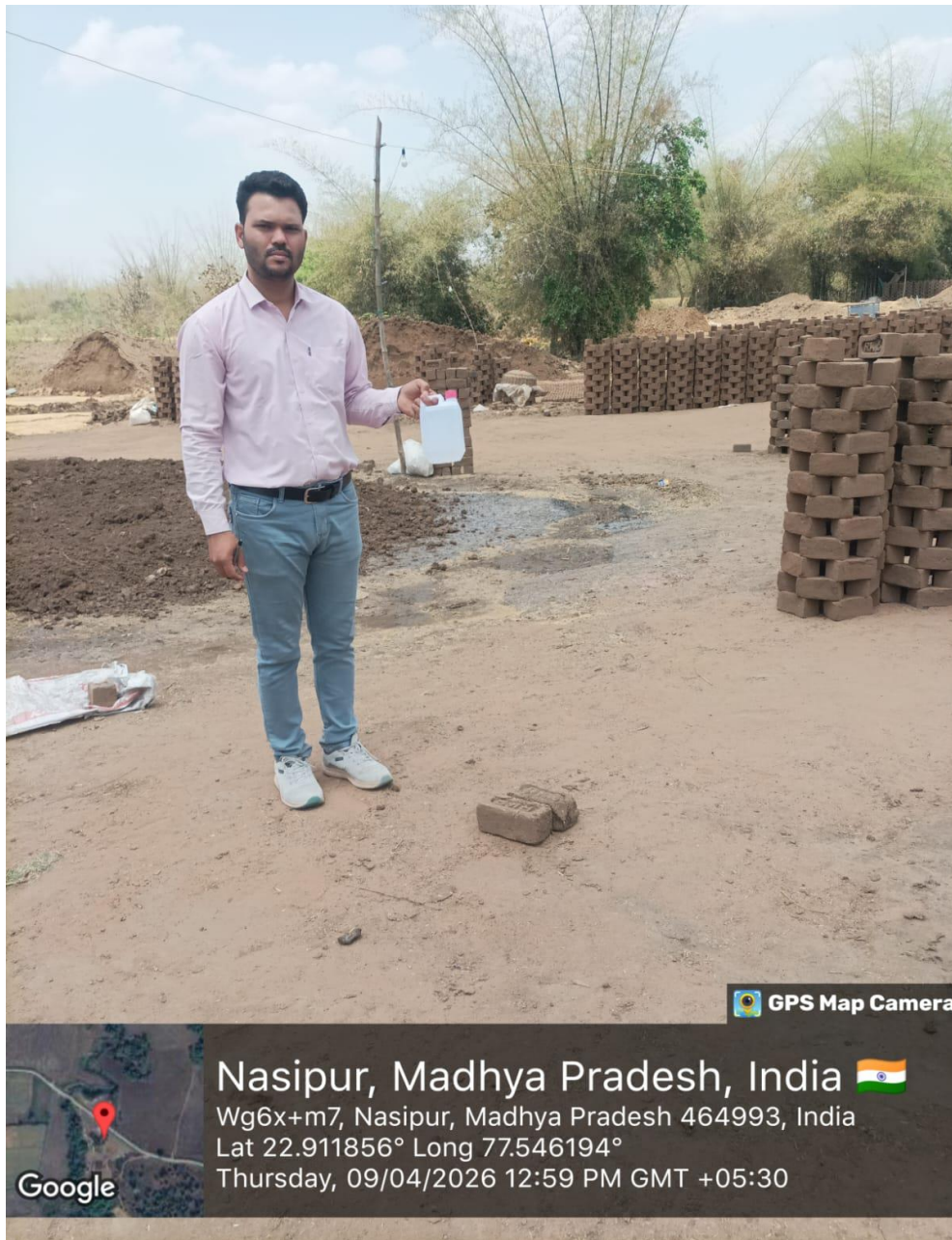
**Photographs of Ambient Air Quality Monitoring on Dated  
09/04/2026 & 10/04/2026**





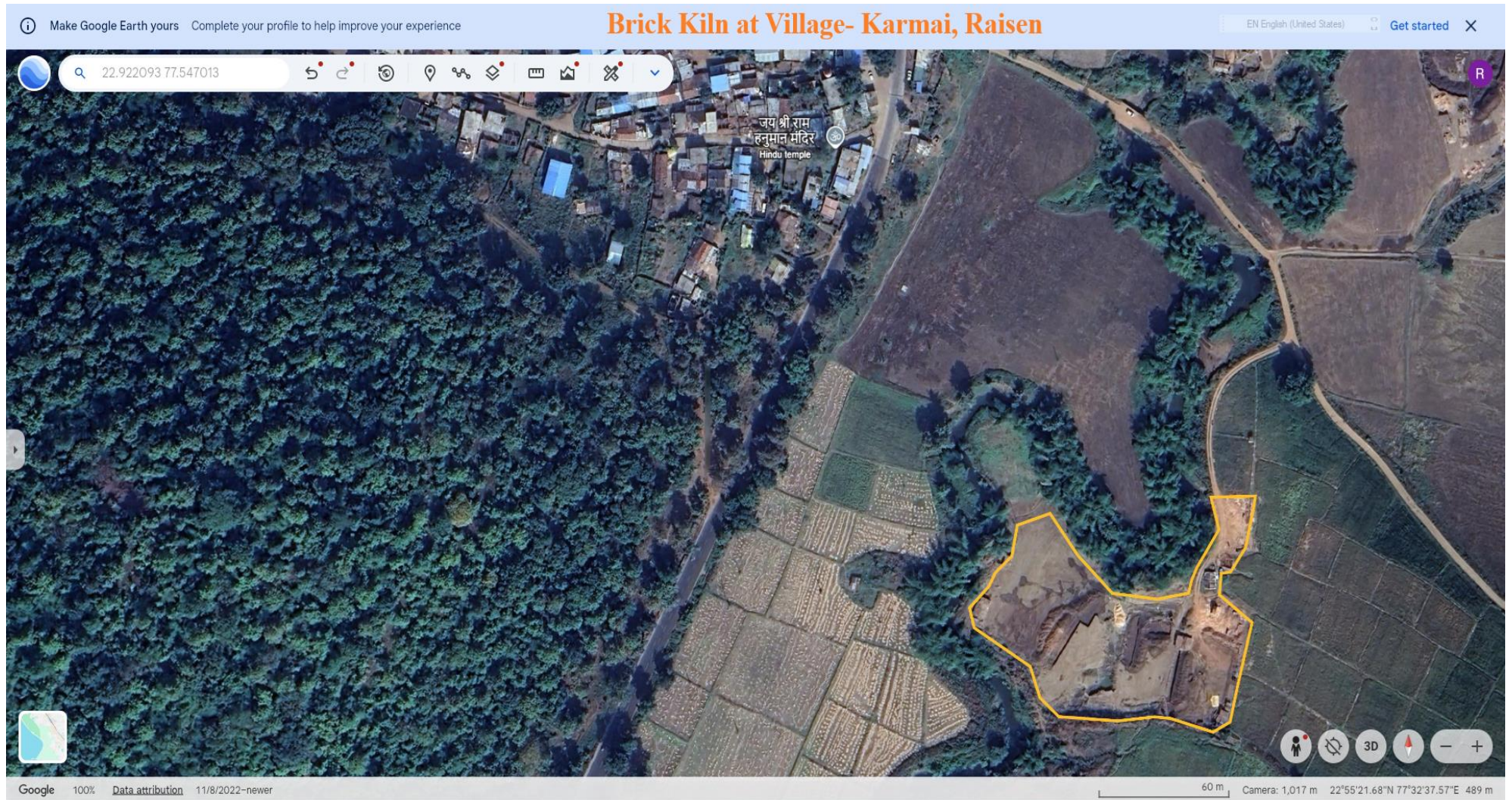


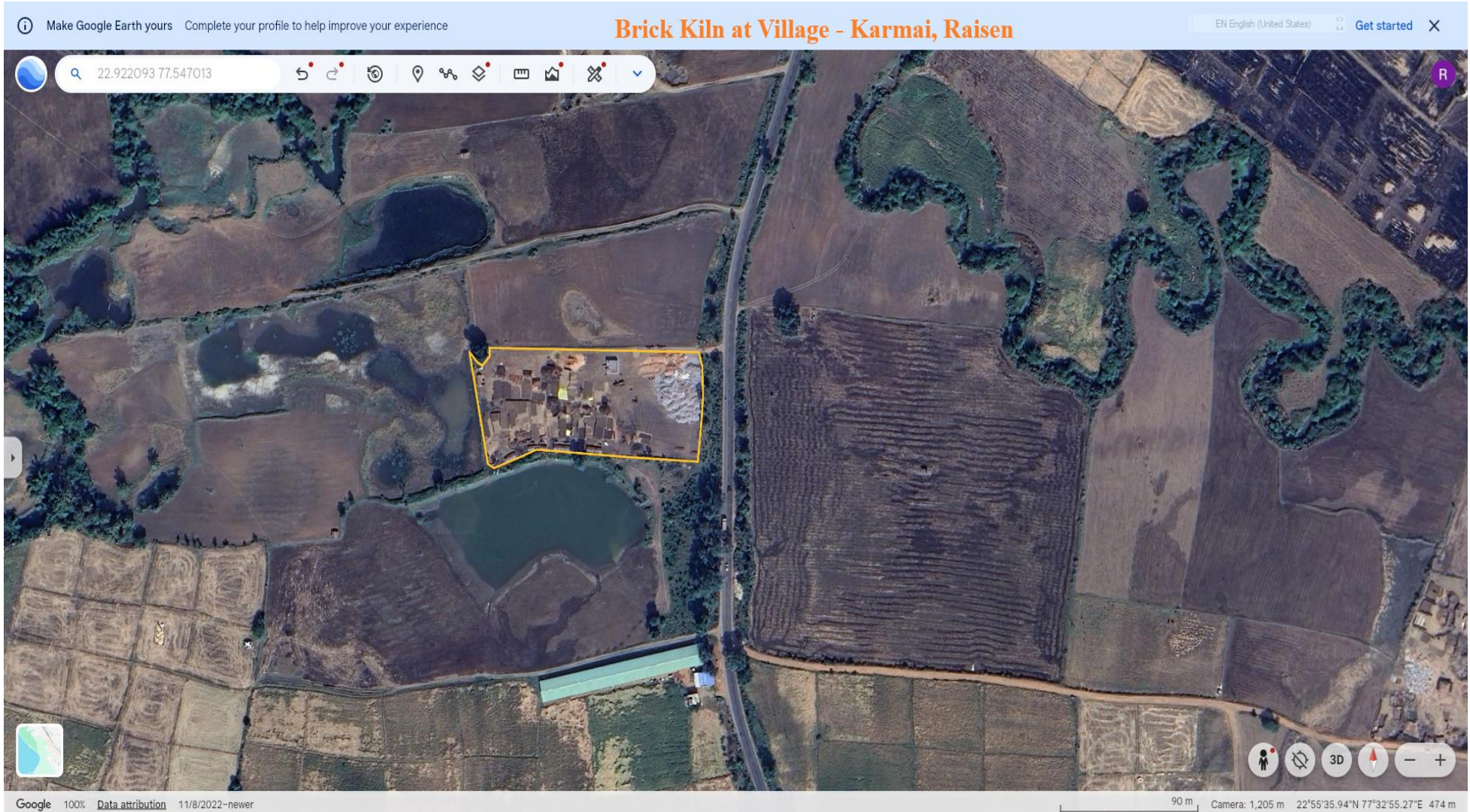
**Photographs of Ground Water Sampling on Dated 09/04/2026**

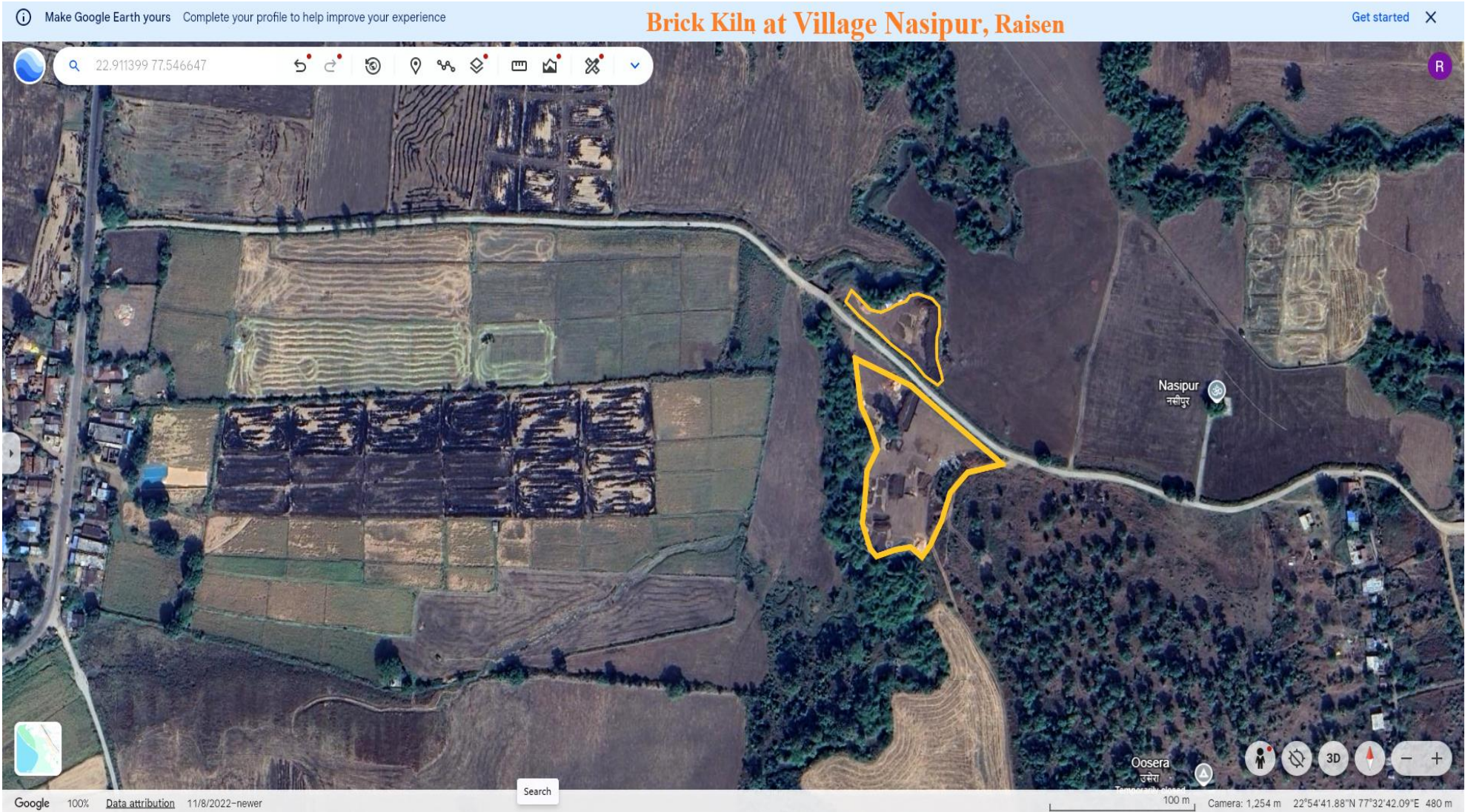




Google Map









REGIONAL OFFICE,  
M.P. POLLUTION CONTROL BOARD,  
Plot No. 28 C, Sector New Ind. Area, Mandideep Dist. Raisen  
Ph. 07480-232803, E-mail :- romppcbmandideep@gmail.com

**WATER ANALYSIS REPORT**

Report No 1757

Sample From	Hand pump Water Sample Near Eit Bhatta , Village Karmai Distt- Raisen
Sample Details	Hand pump Water
Sample Quantity	2.0 Ltr.
Sample collected by	Gourav Sharma (Sampler )
Date of Collection	09-04-2026
Date of Analysis	09-04-2026
Analyzed by	RK Mishra (Chemist )

S. No.	Parameters	Unit	Results
1.	Appearance	-	Clear
2.	Temperature	°C	25
3.	Turbidity	NTU	3.2
4.	Colour	-	Colourless
5.	Odour	-	Odourless
6.	pH	pH Unit	7.84
7.	Sp. Conductivity	µMhos/cm	222
8.	Total Solids	mg/l	270
9.	Total Dissolved Solids	mg/l	240
10.	Suspended Solids	mg/l	30
11.	Amm. Nitrogen	mg/l	BDL
12.	Nitrite Nitrogen	mg/l	BDL
13.	Nitrate Nitrogen	mg/l	1.8
14.	Phosphate (PO <sub>4</sub> )	mg/l	BDL
15.	Chloride	mg/l	17.6
16.	Sulphate (SO <sub>4</sub> )	mg/l	8.1
17.	Total Alkalinity	mg/l	212
18.	Total Hardness	mg/l	190
19.	Calcium Hardness	mg/l	64.07
20.	Mg. Hardness	mg/l	7.28
21.	D. Oxygen	mg/l	7.6
22.	BOD (3 days at 27 <sup>0</sup> C)	mg/l	1.4
23.	COD	mg/l	10.0
24.	Sodium	mg/l	15.6
25.	Potassium	mg/l	2.1
26.	Boron	mg/l	BDL
27.	Calcium	mg/l	64.07
28.	Magnesium	mg/l	7.28
29.	Fluorides	mg/l	BDL
30.	Total Coliform	MPN/100ml	00
31.	Fecal Coliform	MPN/100ml	00

*Rish*  
Analyzed by

*Jor Rish*  
for Lab Incharge

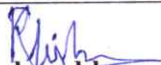


**WATER ANALYSIS REPORT**

**Report No 1758**

Sample From	Tubewell Water Sample Near Eit Bhatta Village Nasipur Distt- Raipur
Sample Details	Tubewell Water
Sample Quantity	2.0 Ltr.
Sample collected by	Gourav Sharma (Sampler )
Date of Collection	09-04-2026
Date of Analysis	09-04-2026
Analyzed by	RK Mishra (Chemist )

S. No.	Parameters	Unit	Results
1.	Appearance	-	Clear
2.	Temperature	°C	26
3.	Turbidity	NTU	2.8
4.	Colour	-	Colourless
5.	Odour	-	Odourless
6.	pH	pH Unit	7.52
7.	Sp. Conductivity	µMhos/cm	212
8.	Total Solids	mg/l	250
9.	Total Dissolved Solids	mg/l	230
10.	Suspended Solids	mg/l	20
11.	Amm. Nitrogen	mg/l	BDL
12.	Nitrite Nitrogen	mg/l	BDL
13.	Nitrate Nitrogen	mg/l	1.6
14.	Phosphate (PO <sub>4</sub> )	mg/l	<b>BDL</b>
15.	Chloride	mg/l	15.4
16.	Sulphate (SO <sub>4</sub> )	mg/l	5.4
17.	Total Alkalinity	mg/l	202
18.	Total Hardness	mg/l	170
19.	Calcium Hardness	mg/l	150
20.	Mg. Hardness	mg/l	20
21.	D. Oxygen	mg/l	7.8
22.	BOD (3 days at 27 <sup>0</sup> C)	mg/l	1.3
23.	COD	mg/l	10.0
24.	Sodium	mg/l	12.5
25.	Potassium	mg/l	1.8
26.	Boron	mg/l	BDL
27.	Calcium	mg/l	60.07
28.	Magnesium	mg/l	4.85
29.	Fluorides	mg/l	BDL
30.	Total Coliform	MPN/100ml	00
31.	Fecal Coliform	MPN/100ml	00

  
Analyzed by

  
Lab Incharge



## REGIONAL OFFICE

MADHAYA PRADESH POLLUTION CONTROL, BOARD

Plot no.28,C-Sector New Industrial Area Mandideep,Distt.Raisen

Ph.07480-232803, E-mail:-romppcbmandideep@gmail.com

AIR ANALYSIS REPORT

Report No. 415/2026

Sample From: :- Near Eit Bhatta Main Road , Village Karmai Distt.- Raisen

Analysed by- R.K. Mishra

Results	Description of sample	Date of Collection	Collection by	Date of Receive	Date of analysis
1.	Ambient air Monitoring Near Eit Bhatta (Windward Directionj)	09.04.2026	Gourav Sharma (Sampler)	09.04.2026	13.04.2026
2.	Ambient air Monitoring Near Eit Bhatta (Leaward Directionj)				

Ambient Air Monitoring

S. No.	Parameters	Unit	Result 1	Result 2
1.	Respirable Suspended Particulate Matter[PM] <sub>10</sub>	µg/M <sup>3</sup>	57.16	41.31
2.	SO <sub>2</sub>	µg/M <sup>3</sup>	12.1	6.5
3.	NO <sub>x</sub>	µg/M <sup>3</sup>	19.2	11.8

Remark:- 1.  Show that the parameter exceeds the prescribed limit.

*Rishu*  
Chemist

*for Rishu*  
Lab Incharge



**REGIONAL OFFICE**  
**MADHAYA PRADESH POLLUTION CONTROL, BOARD**  
Plot no.28,C-Sector New Industrial Area Mandideep,Distt.Raisen  
Ph.07480-232803, E-mail:-romppcbmandideep@gmail.com

**AIR ANALYSIS REPORT**

Report No. 414/2026

Sample From: :- Near Eit Bhatta 500 m far from main road ,  
Village Karmai Distt.- Raisen

Analysed by- R.K. Mishra

Result s	Description of sample	Date of Collection	Collection by	Date of Receive	Date of analysis
1.	Ambient air Monitoring Near Eit Bhatta (Windward Directionj)	10.04.2026	Gourav Sharma (Sampler)	10.04.2026	13.04.2026
2.	Ambient air Monitoring Near Eit Bhatta (Leaward Directionj)				

**Ambient Air Monitoring**

S. No.	Parameters	Unit	Result 1	Result 2
1.	Respirable Suspended Particulate Matter[PM] <sub>10</sub>	µg/M <sup>3</sup>	51.38	35.81
2.	SO <sub>2</sub>	µg/M <sup>3</sup>	12.6	7.4
3.	NO <sub>x</sub>	µg/M <sup>3</sup>	18.5	10.4

Remark:- 1.  Show that the parameter exceeds the prescribed limit.

  
Chemist

  
Lab Incharge



**AIR ANALYSIS REPORT**

Report No. 416/2026

Sample From: :- Near Eit Bhatta , Village Nasipur Distt.- Raisen

Analysed by- R.K. Mishra

Result s	Description of sample	Date of Collection	Collection by	Date of Receive	Date of analysis
1.	Ambient air Monitoring Near Eit Bhatta (Windward Directionj)	09.04.2026	Gourav Sharma (Sampler)	10.04.2026	13.04.2026
2.	Ambient air Monitoring Near Eit Bhatta (Leaward Directionj)				

**Ambient Air Monitoring**

S. No.	Parameters	Unit	Result 1	Result 2
1.	Respirable Suspended Particulate Matter[PM] <sub>10</sub>	µg/M <sup>3</sup>	49.3	37.5
2.	SO <sub>2</sub>	µg/M <sup>3</sup>	9.5	7.8
3.	NO <sub>x</sub>	µg/M <sup>3</sup>	15.4	10.2

Remark:- 1.  Show that the parameter exceeds the prescribed limit.

  
Chemist

  
Lab Incharge



## क्षेत्रीय कार्यालय

### मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड,

प्लॉट नं. 28 सी, सेक्टर न्यू औद्योगिक क्षेत्र, मंडीदीप जिला-रायसेन  
Phone No. 07480-292564, E-mail :- romppcbmandideep@gmail.com

क्रमांक 865 / क्षेत्रा / प्रनिबो / 2026

मंडीदीप, दिनांक 10/04/2026

प्रति,

अनुविभागीय दंडाधिकारी  
अनुभाग गौहरगंज  
जिला - रायसेन (म.प्र.)।

- विषय :-** माननीय एनजीटी द्वारा ओए. क्र. 34/2026 (सीजेड) के परिपेक्ष्य में ईट भट्टों की जानकारी उपलब्ध कराने बावत्।
- संदर्भ :-** माननीय एनजीटी द्वारा ओए. क्र. 34/2026 (सीजेड) में पारित आदेश दिनांक 12/02/2026

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उपरोक्त विषयांतर्गत माननीय एनजीटी द्वारा ओए. क्र. 34/2026 (सीजेड) में पारित आदेश दिनांक 12/02/2026 में ग्राम पंचायत बमनई, वन परिक्षेत्र बरखेड़ा एवं दाहोद वन मंडल औबेदुल्लागंज जिला रायसेन के ग्राम नासीपुर, बमनई, करमई, जौंदरा, कुकाखौ, बीरान में ईट के हांथ भट्टे शासकीय एवं वन भूमि पर संचालित किये जाने का उल्लेख किया गया है। इनके संचालन से प्रदूषण फैलाने एवं अवैध कारोबार करने का उल्लेख किया गया है।

उपरोक्त उल्लेखित क्षेत्र में संचालित हांथ ईट भट्टे की जानकारी एवं इनके संचालन हेतु जारी अनुमति एवं की गई कार्यवाही की जानकारी उपलब्ध कराने का कष्ट करें ताकि जानकारी माननीय एनजीटी के समक्ष प्रस्तुत की जा सके। प्रकरण की आगामी सुनवाई दिनांक 15/04/2026 को नियत है।

  
क्षेत्रीय अधिकारी



क्षेत्रीय कार्यालय  
मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड,

प्लॉट नं. 28 सी, सेक्टर न्यू औद्योगिक क्षेत्र, मंडीदीप जिला-रायसेन  
Phone No. 07480-292564, E-mail :- romppcbmandideep@gmail.com

क्रमांक 866 /क्षेका/प्रनिबो/2026

मंडीदीप, दिनांक 10/04/2026

प्रति,

अधीक्षक  
रातापानी अभ्यारण्य  
औबेदुल्लागंज  
जिला - रायसेन (म.प्र.)।

- विषय :- माननीय एनजीटी द्वारा ओए. क्र. 34/2026 (सीजेड) के परिपेक्ष्य में ईट भट्टों की जानकारी उपलब्ध कराने बावत्।
- संदर्भ :- माननीय एनजीटी द्वारा ओए. क्र. 34/2026 (सीजेड) में पारित आदेश दिनांक 12/02/2026

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उपरोक्त विषयांतर्गत माननीय एनजीटी द्वारा ओए. क्र. 34/2026 (सीजेड) में पारित आदेश दिनांक 12/02/2026 में ग्राम पंचायत बमनई, वन परिक्षेत्र बरखेड़ा एवं दाहोद वन मंडल औबेदुल्लागंज जिला रायसेन के ग्राम नासीपुर, बमनई, करमई, जौंदरा, कुकाखौ, बीरान में ईट के हांथ भट्टे शासकीय एवं वन भूमि पर संचालित किये जाने का उल्लेख किया गया है। इनके संचालन से प्रदूषण फैलाने एवं अवैध कारोबार करने का उल्लेख किया गया है।

उपरोक्त उल्लेखित क्षेत्र में संचालित हांथ ईट भट्टे की जानकारी एवं इनके संचालन हेतु जारी अनुमति एवं की गई कार्यवाही की जानकारी उपलब्ध कराने का कष्ट करें ताकि जानकारी माननीय एनजीटी के समक्ष प्रस्तुत की जा सके। प्रकरण की आगामी सुनवाई दिनांक 15/04/2026 को नियत है।

  
क्षेत्रीय अधिकारी



क्षेत्रीय कार्यालय  
मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड,

प्लॉट नं. 28 सी, सेक्टर न्यू औद्योगिक क्षेत्र, मंडीदीप जिला-रायसेन  
Phone No. 07480-292564, E-mail :- romppcbmandideep@gmail.com

क्रमांक 867/क्षेका/प्रनिबो/2026

मंडीदीप, दिनांक 10/04/2026

प्रति,

जिला खनिज अधिकारी  
जिला - रायसेन (म.प्र.)।

विषय :- माननीय एनजीटी द्वारा ओए. क्र. 34/2026 (सीजेड) के परिपेक्ष्य में ईट भट्टों की जानकारी उपलब्ध कराने बावत्।

संदर्भ :- माननीय एनजीटी द्वारा ओए. क्र. 34/2026 (सीजेड) में पारित आदेश दिनांक 12/02/2026

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उपरोक्त विषयांतर्गत माननीय एनजीटी द्वारा ओए. क्र. 34/2026 (सीजेड) में पारित आदेश दिनांक 12/02/2026 में ग्राम पंचायत बमनई, वन परिक्षेत्र बरखेड़ा एवं दाहोद वन मंडल औबेदुल्लागंज जिला रायसेन के ग्राम नासीपुर, बमनई, करमई, जौंदरा, कुकाखौ, बीरान में ईट के हांथ भट्टे शासकीय एवं वन भूमि पर संचालित किये जाने का उल्लेख किया गया है। इनके संचालन से प्रदूषण फैलाने एवं अवैध कारोबार करने का उल्लेख किया गया है।

उपरोक्त उल्लेखित क्षेत्र में संचालित हांथ ईट भट्टे की जानकारी एवं इनके संचालन हेतु जारी अनुमति एवं की गई कार्यवाही की जानकारी उपलब्ध कराने का कष्ट करें ताकि जानकारी माननीय एनजीटी के समक्ष प्रस्तुत की जा सके। प्रकरण की आगामी सुनवाई दिनांक 15/04/2026 को नियत है।

  
क्षेत्रीय अधिकारी